BEFORE THE NATIONAL GREEN TRIBUNAL SOUTH ZONE AT CHENNAI

Application No. 239 of 2021

Navroz Kersasp Mody & Anr ... Applicants

Vs

The Auroville Foundation & Ors ... Respondents

FILE F– Pages- 562-595

(Annexures 39 to 43)

S.No	Description	Page No
1.	Rejoinder filed by the Applicant dated 04.02.2022	562
2.	**Annexure 39** Webpages regarding Galaxy Plan from Auroville website	569
3.	**Annexure 40** Legal status of Auroville Foundation	582
4.	**Annexure 41** Screenshots from the official website of Ministry of Education	584
5.	**Annexure 42** Inspection Procedure issued by CMDA	590
6.	**Annexure 43** Galaxy overlaid on current satellite imagery	592

//Certified to be true copies of the respective originals//

Dated at Chennai on this the 4th day of January, 2022

Counsel for Applicant

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTH ZONE AT CHENNAI

Application No. 239 of 2021

Navroz Kersasp Mody & Anr ... Applicants

Vs

The Auroville Foundation & Ors ... Respondents

Rejoinder Affidavit filed by Sandeep Vinod Sarah in response to the counter affidavit filed by the 2nd respondent MoEF&CC

I, Sandeep Vinod Sarah S/o Vinod Gopalan, aged about 29 years residing at Panayoram, Fertile, Thelem Road, Auroville Tamil Nadu 605101, now come down to Chennai, do solemnly affirm and sincerely state as follows:

1. I am the 2nd Applicant herein and aware of the facts and circumstances of the case. The present rejoinder is being filed in response to the counter affidavit of the 2nd Respondent dated 02.01.2022. All the allegations in the counter are denied except those that are expressly admitted herein. The contents of my affidavit dated 16.12.2021 and rejoinder dated 22.12.2021 may be read as part and parcel of this rejoinder.

2. At the outset, it is submitted that the MoEF has blindly gone by the submissions made by the 1st Respondent project proponent and has stated that the township is not covered under the EIA Notification 1994 or 2006.

3. The contents of Para 1 to 11 is an attempt to paraphrase the contents of the EIA Notifications and calls for no reply.

4. Firstly, it is submitted that in Para 12 , the respondent has extracted the submissions made by the 1st respondent project proponent. In these submissions, reference has been made to a "galaxy plan" and "approval" by the governing body and that "significant part of has been completed", and there has been "no change in scope from the original approved master plan".

5. It is submitted that these submissions have been made without providing copies and details of the "Galaxy Plan", total proposed construction in the township viz the area/structures constructed as on 2001 and other relevant information / documents.

6. The contents of Para 13 to 15 are denied as false and the Respondent is put to strict proof of the conclusions reached by them. It is clear from Para 15 that even according to the MoEF & CC, adequate information on the balance of construction activities in the various zones was not available. It is seen from Para 12 that details of footprint, built up area of structures claimed to have been built already have also not been furnished. The "Galaxy Plan" based on which the town development has allegedly been carried on has also not been furnished.

7. Firstly, it is submitted that the "Galaxy" is a concept and not a plan for development of a township – it does not contain the details of buildings to be built, roads to be laid, utilities to be constructed/ provided etc i.e, its built up area, foot print, impact etc. The galaxy concept is not a "township development plan" based on which the township is to be developed. The use of the word "plan" has to be seen in context of what the "galaxy" as envisioned by the Mother was. Useful information about this is available on the website of the 1st respondent. Webpages have been annexed as Annexure A- along with this rejoinder. Extract below:

> "In interviews with *Auroville Today* in 1988 and in 1992, Roger Anger explained how this plan came into existence.
>
> "Mother had given a couple of parameters: the division of the city into four areas, or zones, and the number of people for whom the city is envisaged (50.000). The division into those four zones (industrial, residential, international and cultural) is unique, and has no precedent in town planning. On the basis of this scheme, we, the architects and town planners, started to make suggestions to her. This was done in several stages, and finally the Galaxy came out and was presented as a model to Mother, and accepted by her as a plan that answered to her parameters. She inspired and guided the work. When I talked to Mother one day about Auroville, she said that the city already exists in a subtle level, that it is already constructed, that it is only necessary to pull it down, to make it descend on earth."
>
> The galaxy plan shows the four zones, which are interconnected through the 'Crown', the second circular road around the Matrimandir. From the Crown, twelve roads radiate outwards as part of the infrastructure. Some of them are accompanied by a succession of high-rise buildings, which constitute the so-called 'Lines of Force', essential for the framework of the city and for the integration of all access to the city center. But the plan is not finished. On the contrary, the city is still to be invented, everything has still to be done through the daily experience and rhythm of the Aurovilians. Apart from these lines of force, everything is flexible, nothing is fixed."

8. It is submitted that a reading of the above shows that except the division of the proposed area into 4 zones, the galaxy concept / model/ plan does not contain any other specifics. The white portions on the model are the shapes in which the built areas have been envisioned. Further details of the nature of these buildings and other infrastructure, their size, footprint etc has not been provided in the galaxy model.

9. The only plan that was evolved is the plan called the Master Plan, which came into force in 2010. The relevant notification states that the Master Plan comes into effect from the date of publication, which is 16.08.2010. Before this Master Plan, there was no "plan" and even this master plan itself states that it is a policy document that mandates the preparation of yearly plans, detailed development plans and project reports.

10. It is submitted that it is false to contend that substantial construction of the "township" as envisioned in the galaxy model has taken place. The following google earth imagery has been produced :

    a. Google earth imagery of the subject city area – with the Matrimandir at the centre, marking the city area is filed herewith. The constructions that have come up in the city area till date can be seen on the satellite imagery.

    b. On the same imagery, the galaxy model has been superimposed – this shows how the city area will appear if the city is built according to the galaxy model.

    c. On the same satellite imagery, the galaxy model has been overlaid translucently – to show in context how the existing constructions and the ultimate galaxy model compare.

11. It is submitted that the above maps lucidly demonstrate that the claim that the town has been substantially built is false. In fact, prior to 2010 – the date on which the master plan came into effect – there is no plan to base the building of the township.

12. In order to show the absurdity of this contention – the extent of the existing building and road footprint and the foot print of the built up area according to the galaxy model were calculated by Prashant Hedao who is an Architect, Landscape Architect and a GIS specialist with about three decades of experience using GIS in various fields (a visiting faculty at UC Davis in the Landscape Architecture program and Geography Graduate Group. He has also taught there at Community & Regional Development in the Department of Human Ecology. He has a PhD in Geography from UC Davis (2016), Masters in Landscape Architecture from University of Pennsylvania (1991),

and a Bachelor in Architecture from University of Mumbai (1984)) and Ms. Lata Iyer is a Planner, Architect and GIS Analyst living and working in Auroville She has a Masters in Regional Planning (MRP, 1994) from University of Pennsylvania and a Bachelors in Architecture (B.Arch., 1985) from School of Planning and Architecture, Delhi. They prepared the above google earth imagery as well.

13. They calculated the current built up (Building footprint) areas in the following manner - The base layer is from TDC (Auroville Town Development Council), it is their reference layer that gets updated whenever they give building permissions and certify the completion . In GIS there are primarily three types of features – points, lines and polygons. Building footprint is a polygon layer and GIS generates area for each polygon feature and adds it to the attribute table for each feature (in this case buildings). When we run a "summary" function in GIS it generates the area, perimeter, maximum / minimum area for features, etc. This current building footprint area was generated using these functionalities in ArcGIS Desktop software from ESRI, Inc (www.ESRI.com/arcgis), which is currently the industry standard in GIS.

14. The white area that you see in the Galaxy, which it is presumed are buildings for the city that will be residences, schools, offices, cultural/social infrastructure buildings etc., also have certain number of floors associated with it. For example ***Lines of Force*** buildings are long buildings that stretch up to 1000+ meters in length and are at their highest point about 18-20 stories high, lowest point being 2-3 stories. According to Roger Anger these Line of Force buildings is one of the main defining elements of the Galaxy Master Plan when it is detailed out. So the shape that we see in a plan has a certain area but to get the ***Built-up Area*** one has to multiply it with the

number of floors. For example, a 10,000 sqm building footprint where the building is 18 floors tall, will have a built-up Area of 1,80,000 sqm.

15. So when we say that *when the complete Galaxy is built* it will have these tall buildings with much more built-up area than the building footprints. *What we have compared here is only the building footprints and NOT the built-up area and we got the 9% figure as currently built*. But if we were to take the built-up area which we should be actually comparing, the 9% would probably go down to 4-5% (this is an approximate guess) or even less. This is because the Lines of Forces have not been detailed out as yet and so we don't know the total built-up area in each of these huge buildings.

16. Based on the above calculation, the following figures emerge:

	Galaxy	**Master Plan 2001**	**2021 Built**	**% Built**
Building Footprint	15,16,436	No Building Footprints	1,42,117	9.37%
Road Lengths	No Roads	20.1 kms	2.4 kms	12%

17. It is submitted that the argument that the township has already been substantially developed prior to 07.07.2004 is entire false. In fact, under the Notification dated 07.07.2004, all constructions that have not risen above plinth level have to be subjected to environmental clearance. Any other interpretation would lead to an absurd situation where a project that might have constructed a minuscule portion of the ultimate area – goes on and constructs new structures and develops new areas without any impact

assessment and clearance thus defeating the entire purpose of the law requiring impact assessment, appraisal and clearance.

18. It is relevant to note that even the 1st Respondent states that they are developing the township in accordance with the notified masterplan- which came into force only on 16.08.2010. Hence, the township development has to be subjected to environmental clearance regime. The fact that the development of the township as per the masterplan is only now being pushed forward is clear from the minutes of the meeting of the Governing Board dated 02.11.2021. Contending that this "scattered, sporadic and ad-hoc development" (and also miniscule compared to the Galaxy concept) would entitle the 1st respondent to go ahead develop a township on several 100 hectares without environmental clearance is to do violence to the statute and a mockery of the law.

It is therefore prayed that this Hon'ble Tribunal maybe pleased to take the above on record, allow the application as prayed and render thus justice.

Solemnly affirmed at Chennai on this]
the 4th day of January, 2022]
And signed his name in my presence]

Before me,

Advocate, Chennai

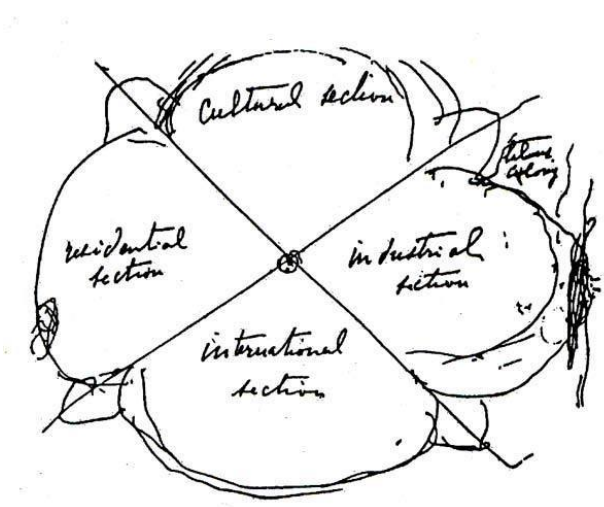
Last updated: Jan 22, 2021

The Galaxy concept of the city

Share this page

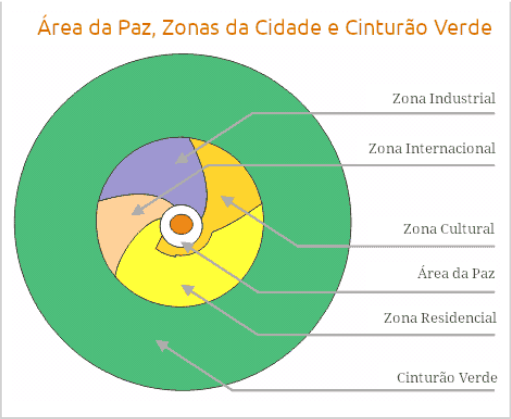
The Galaxy model

In terms of physical development, Auroville aims at becoming a model of the 'city of the future' or 'the city the earth needs'. It wants to show the world that future realisations in all fields of work will allow us to build beautiful cities where people sincerely looking towards a more harmonious future will want to live.



Sketch made by The Mother

In her 1965 sketch of Auroville, the Mother laid down the basic concept for the city. This sketch delineated all the important activity areas that would fulfill the vision of making it a universal city. For other things she gave a free hand to Roger Anger, the French architect she had appointed to oversee the city's physical development.



One of the most remarkable concepts of Auroville is its master plan, laid out in form of a galaxy - a galaxy in which several 'arms' or Lines of Force seem to unwind from a central region.

- At the centre stands the Matrimandir, the “soul of Auroville”, a place for individual silent concentration.
- Radiating out beyond the Matrimandir Gardens are four Zones, each focusing on an important aspect of the township’s life:
  - Industrial (north)
  - Cultural (north east),
  - Residential (south/south west) and
  - International (west)
- Surrounding the city area is a Green Belt consisting of forested areas, farms and sanctuaries with scattered settlements for those involved in green work.

In interviews with *Auroville Today* in 1988 and in 1992, **Roger Anger** explained how this plan came into existence.

"Mother had given a couple of parameters: the division of the city into four areas, or zones, and the number of people for whom the city is envisaged (50.000). The division into those four zones (industrial, residential, international and cultural) is unique, and has no precedent in town planning. On the basis of this scheme, we, the architects and town planners, started to make suggestions to her. This was done in several stages, and finally the Galaxy came out and was presented as a model to Mother, and accepted by her as a plan that answered to her parameters. She inspired and guided the work. When I talked to Mother one day about Auroville, she said that the city already exists in a subtle level, that it is already constructed, that it is only necessary to pull it down, to make it descend on earth."

The galaxy plan shows the four zones, which are interconnected through the 'Crown', the second circular road around the Matrimandir. From the Crown, twelve roads radiate outwards as part of the infrastructure. Some of them are accompanied by a succession of high-rise buildings, which constitute the so-called 'Lines of Force', essential for the framework of the city and for the integration of all access to the city center. But the plan is not finished. On the contrary, the city is still to be invented, everything has still to be done through the daily experience and rhythm of the Aurovilians. Apart from these lines of force, everything is flexible, nothing is fixed."

See our section on **Architecture & Town Planning** for more information.

The Galaxy

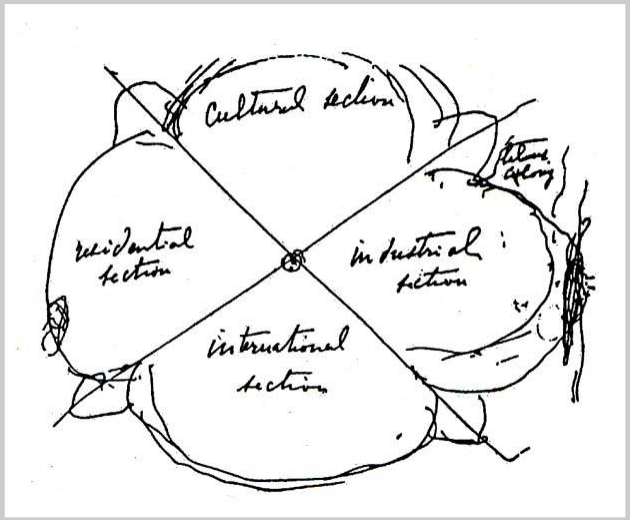
Evolution of the galaxy concept of Auroville's masterplan

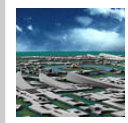
Last updated: May 21, 2020

Evolution of the galaxy concept of Auroville's masterplan

Share this page

The Galaxy concept of Auroville's master plan emerged over a series of explorations starting from 1966. Below you find a series of images from the archives.





The Galaxy

The Galaxy concept of the city

Image 1

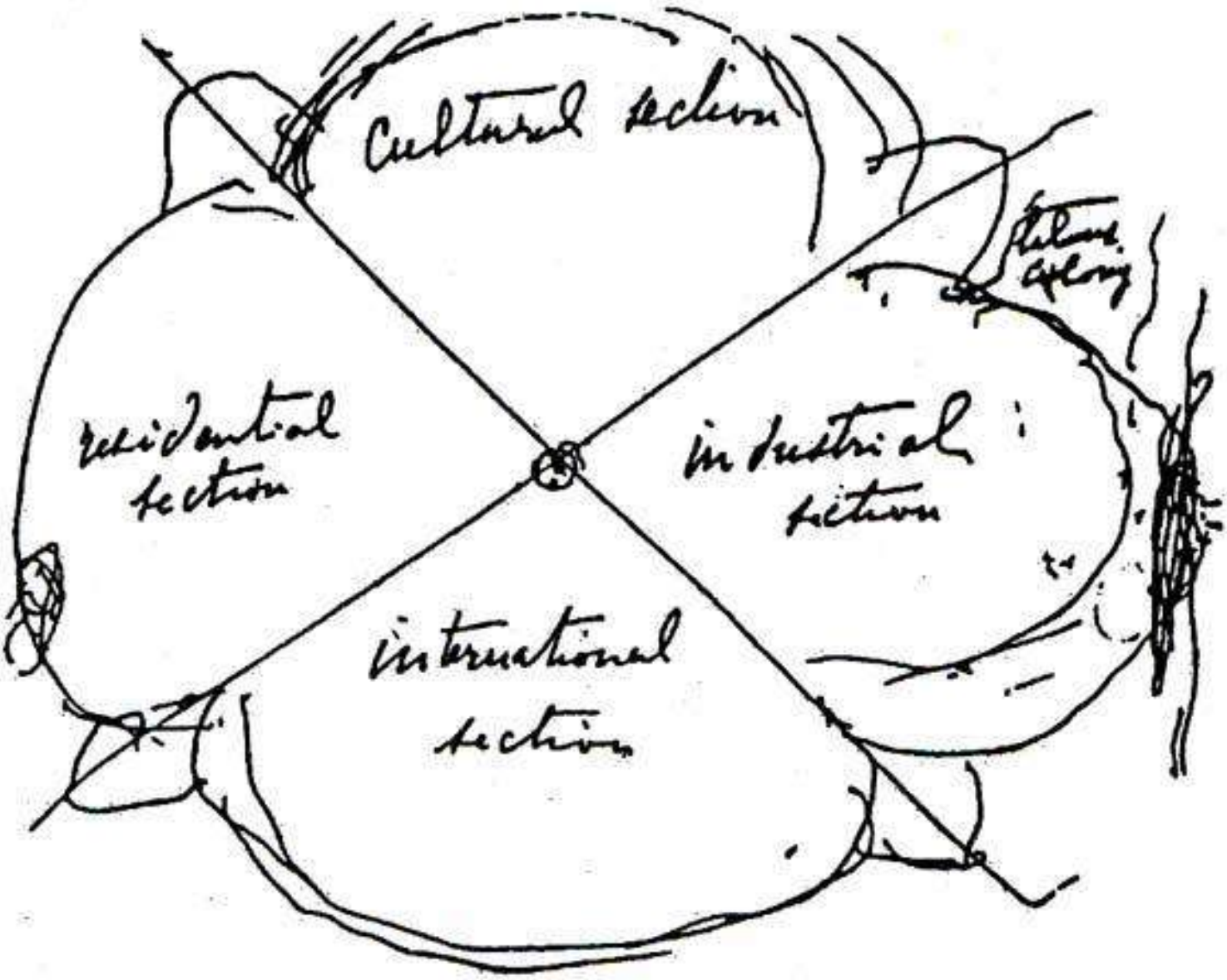

Cultural section
residential section
industrial section
international section

Image 2

2 of 8

Nebula model dated early 1966

Image 3

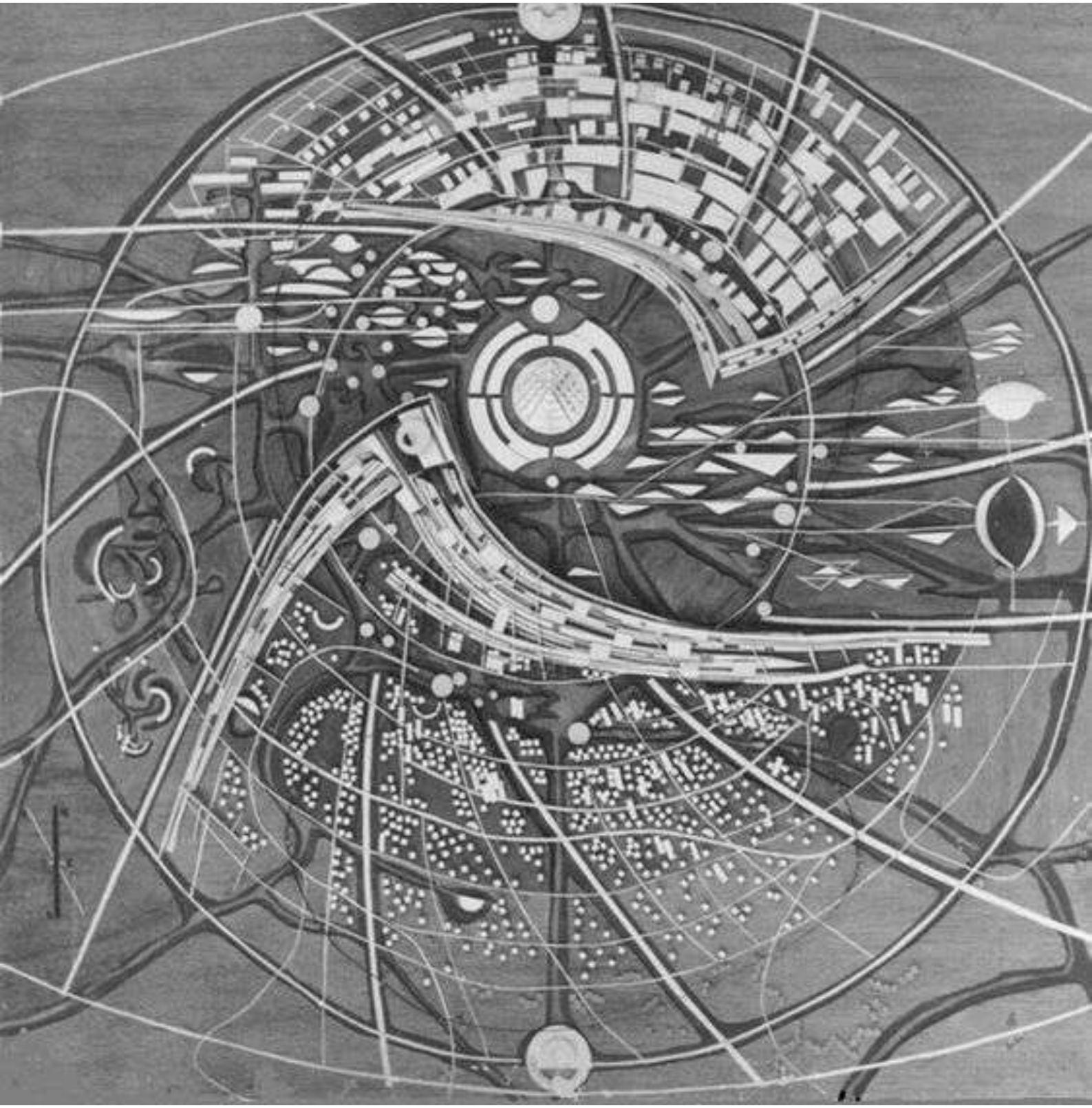


Image 4

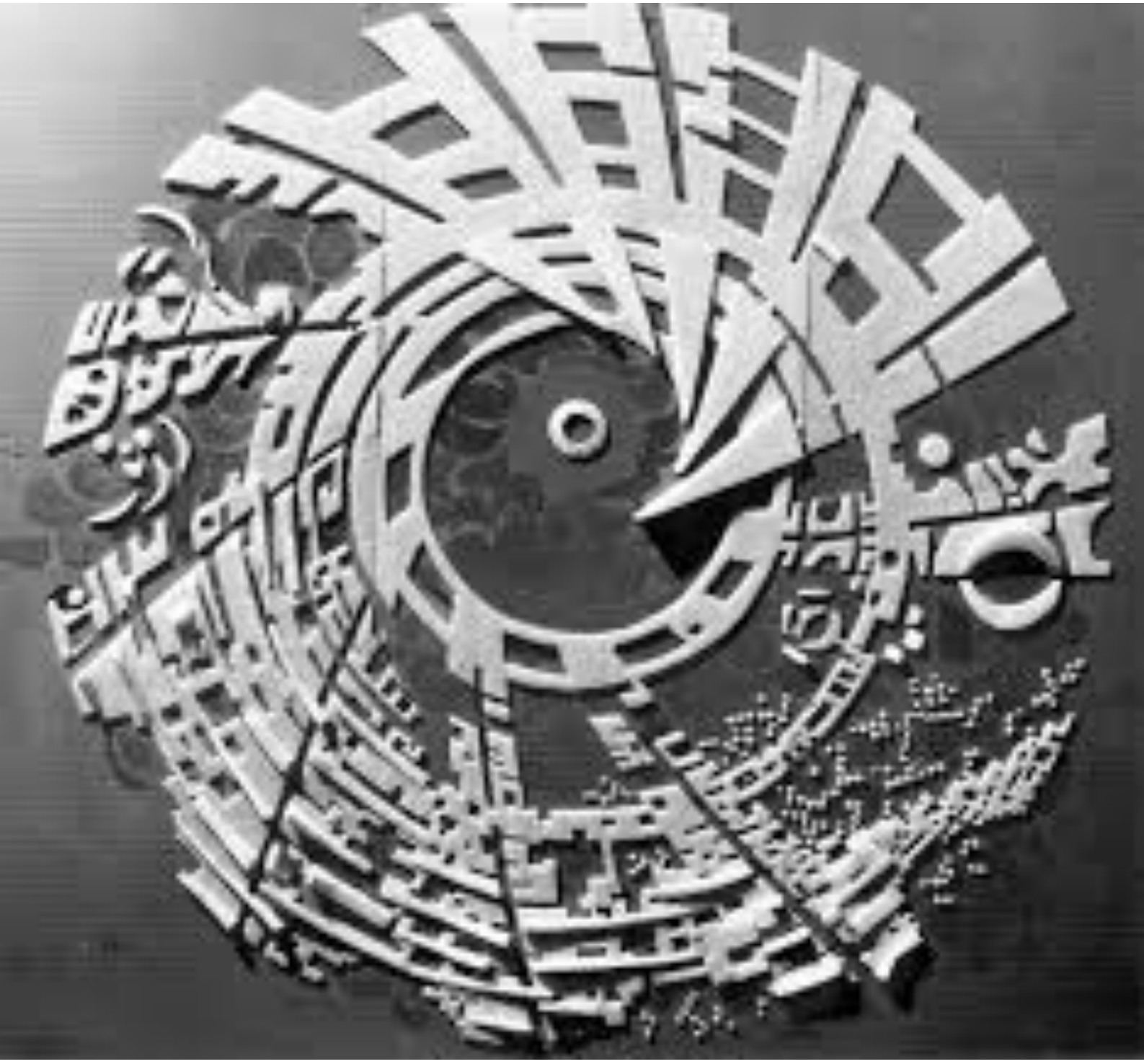
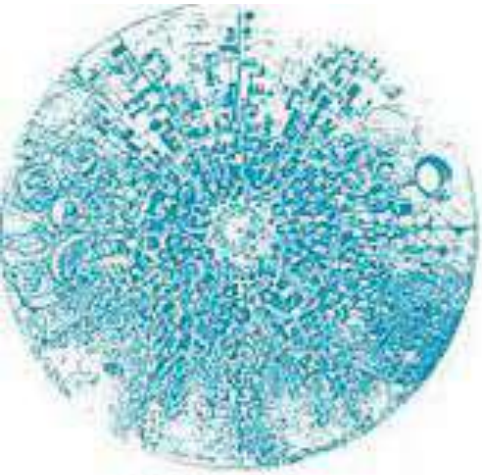


Image 5



1966

1967

1968

Image 6

Image 7

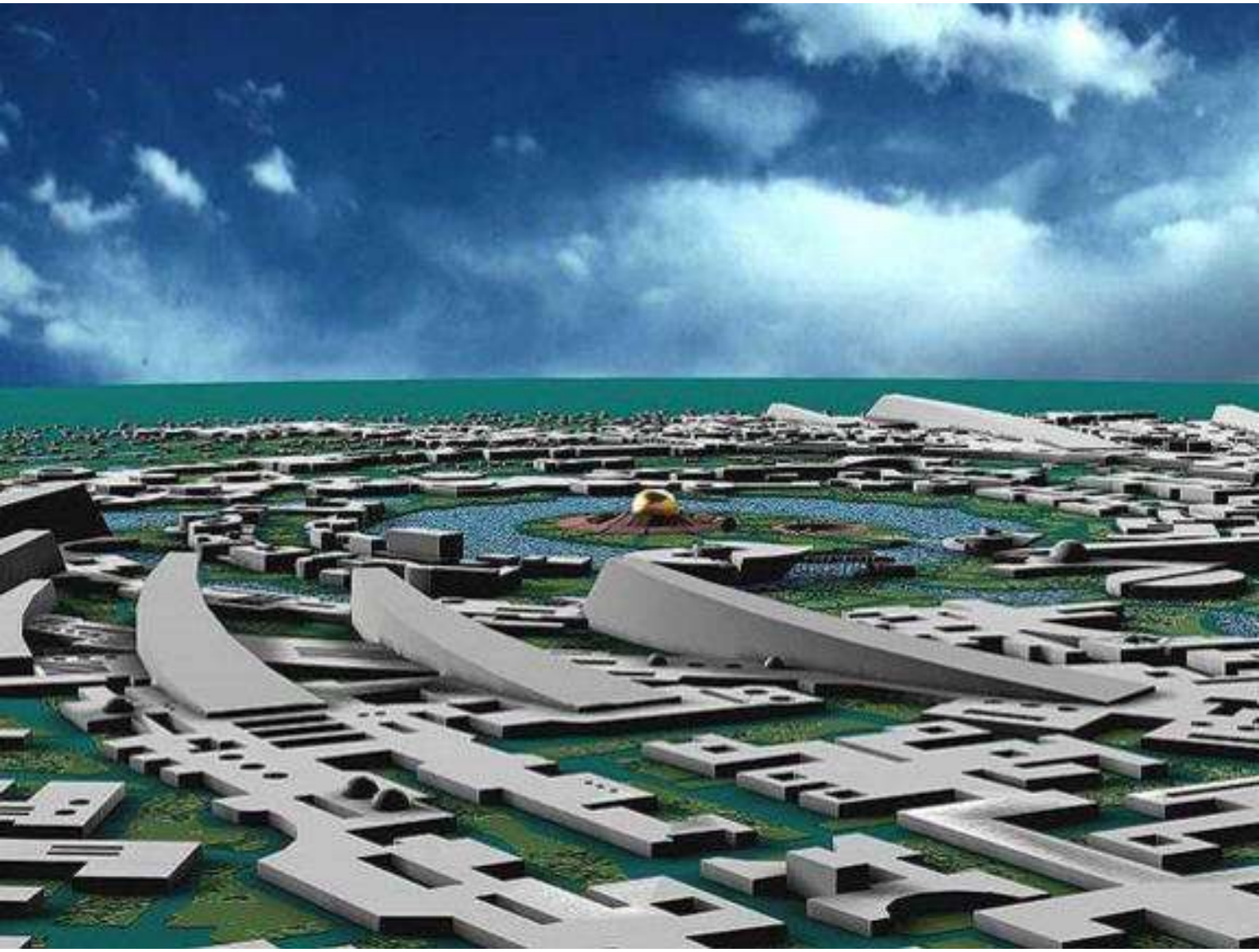


Image 8

About Auroville

Legal Status

सत्यमेव जयते

Formally Auroville is a foundation, an institution of **Higher Education** under **Ministry of Human Resource Development, Government of India**. Its legal framework has been laid out in an act of Indian Parliament in 1988 known as Auroville Foundation Act. This act of the Parliament provides Auroville with a special status to embark upon a bold experiment in education unprecedented in the country as well as the world. This makes Auroville radically different from conventional universities or other institutions of higher education.

Spiritual Foundation

The legal framework of Auroville, the Auroville Foundation Act, has been created to protect Auroville's spiritual status and the impetus given by its founder The Mother. She was the spiritual collaborator of the Indian sage Sri Aurobindo. The task of giving a concrete form to Sri Aurobindo's vision was entrusted to the Mother. The creation of a new world, a new humanity, a new society expressing and embodying the new consciousness is the work she has undertaken. By the very nature of things, it is a collective ideal that calls for a collective effort so that it may be realised in the terms of an integral human perfection.

Read10 Fundamentals of Auroville.

Association with UNESCO

The association between Auroville and UNESCO dates back even before the foundation of Auroville. Since 1966, UNESCO has passed five resolutions in support of Auroville.

The General Assembly of UNESCO unanimously passed in 1966, 1968, 1970 and 1983 resolutions of support to Auroville, inviting

> member states and international non-governmental organisations to participate in the development of Auroville as an international cultural

civilisations in a harmonious environment with integrated living standards which correspond to man's physical and spiritual needs.

The fifth resolution for the 50th anniversary of Auroville was passed on 13th November 2017 at the 39th General Conference of the world body.

> “Recognizing that the aims of Auroville are to promote international understanding, peace, innovative education, a learning society, and all-round material and spiritual development for harmonious individual and collective growth, and that such aims contribute to the advancement of the objectives of UNESCO, especially dialogue among civilizations, cultures and religions, cultural diversity and Culture as a factor for development,...”

Univers-city

Vision
10 Fundamentals
Legal Status
University Linkages

Study

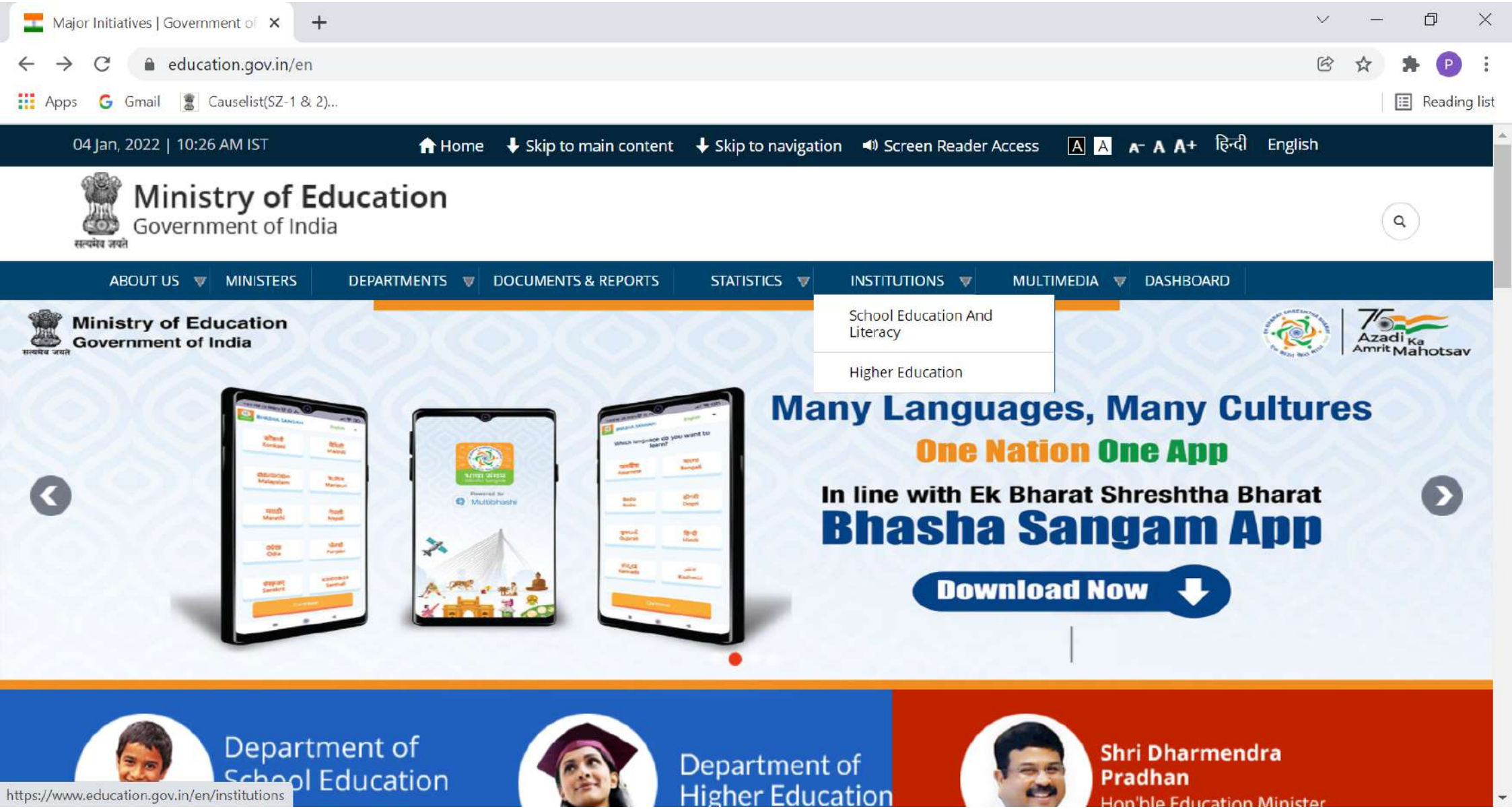
Enrol in a Course
Internship and Volunteering
Research
Self-design Your Learning Journey
Stages of Transformational Learning

Campus

Events Today
Campus Life
Blog
News

Contact Us

Contact Form
Share Feedback
About This Website
Call for Action
Login


Major Initiatives | Government of
education.gov.in/en
Apps
Gmail
Causelist(SZ-1 & 2)...
Reading list
04 Jan, 2022 | 10:26 AM IST
Home
Skip to main content
Skip to navigation
Screen Reader Access
हिन्दी
English
Ministry of Education
Government of India
ABOUT US
MINISTERS
DEPARTMENTS
DOCUMENTS & REPORTS
STATISTICS
INSTITUTIONS
MULTIMEDIA
DASHBOARD
School Education And Literacy
Higher Education
Azadi Ka Amrit Mahotsav
Many Languages, Many Cultures
One Nation One App
In line with Ek Bharat Shreshtha Bharat
Bhasha Sangam App
Download Now
Department of School Education
Department of Higher Education
Shri Dharmendra Pradhan
https://www.education.gov.in/en/institutions

Ministry of Education (/en)
Government of India

Institutions

Apex Level Bodies

S.No.	Name of the Organisation	Website
1	All India Council of Technical Education (AICTE) Nelson Mandela Marg, Vasant Kunj, New Delhi - 110070	http://www.aicte-india.org/ (http://www.aicte-india.org/)
2	Council of Architecture (COA) India Habitat Centre, Core-6-A, Ist Floor, Lodhi Road, New Delhi - 110 003	http://www.coa.gov.in/ (http://www.coa.gov.in/)
3	Indian Council of Historical Research (ICHR) 35-Ferozeshah Road, New Delhi - 110001	http://ichr.ac.in (http://ichr.ac.in)
4	Indian Council of Philosophical Research (ICPR) 36,Tughlakabad Institutional Area, Near Batra Hospital,Tughlakabad, New Delhi - 110062	http://icpr.in/ (http://icpr.in/)

Institutions

- School Education & Literacy (/en/institutions)
- Higher Education (/en/apex-level-bodies)
  - Apex Level Bodies (/en/apex-level-bodies)
  - Boards of Apprenticeship Training (/en/boards-apprenticeship-training)
  - Book Promotion (/en/book-promotion-0)
  - Central Universities

S.No.	Name of the Organisation	Website
5	Indian Council of Social Science Research (ICSSR) Post Box No. 10528, Aruna Asaf Ali Marg, New Delhi - 110067	http://icssr.org/ (http://icssr.org/)
6	University Grants Commission (UGC) Bahadur Shah Zafar Marg, New Delhi - 110002	http://www.ugc.ac.in/ (http://www.ugc.ac.in/)

Last Updated by admin on Thursday, 17 January 2019 - 12:43pm

- (/en/central-universities)
- IIMs (/en/iims)
- IISc. Bangalore & IISERs (/en/iisc-bangalore-iisers)
- IITs (/en/iits)
- IIITs (/en/iiits)
- Institutions of National Importance (/en/institutions-national-importance)
- Institutions related to Hindi and other Indian Languages (/en/institutions-related-hindi-and-other-indian-languages)
- Languages (/en/languages)
- NITs (/en/nits)
- NITTTRs (/en/nitttr)
- Planning (/en/planning)
- PSU (/en/psu)
- Sanskrit & Vedic Institutions (/en/sanskrit-vedic-institutions)
- UNESCO (/en/unesco)
- Institute of Eminence (/en/ioe)

- Others (/en/others)

About MoE

Overview (/en/about-moe)
Constitutional Provision (/en/constitutional-provision)
Allocation of Business Rules (/en/allocation-business)
Citizen's Charter (/en/citizens-charters)
Policy Initiatives (/en/policy_initiatives)
Advisory Bodies (/en/cabe)
Organogram (/en/organisation_chart_mhrd)
Important Days (/en/important_days)
Schemes (/en/schemes)
Who's Who (/en/minister-page)
Telephone Directory (https://www.education.gov.in/sites/upload_files/mhrd/files/upload_document/tele_13122021.pdf)

Higher Education

Apex Level Bodies (/en/apex-level-bodies)
Boards of Apprenticeship Training (/en/boards-apprenticeship-training)
Book Promotion (/en/book-promotion-0)
Central Universities (/en/central-universities)
IIMs (/en/iims)
IISc. Bangalore & IISERs (/en/iisc-bangalore-iisers)
IITs (/en/iits)
IIITs (/en/iiits)
Institutions of National Importance (/en/institutions-national-importance)
Institutions related to Hindi and other Indian Languages (/en/institutions-related-hindi-and-other-indian-languages)
Languages (/en/languages)
NITs (/en/nits)
NITTTRs (/en/nitttr)
Planning (/en/planning)
PSU (/en/psu)
Sanskrit & Vedic Institutions (/en/sanskrit-vedic-institutions)
UNESCO (/en/unesco)
Institute of Eminence (/en/ioe)
Others (/en/others)

Multimedia

Covid-19 Campaign (/en/covid-campaign-gallery)
YouTube Channel (https://www.youtube.com/user/HRDMinistry/videos)
Audio (/en/audios)
Photo Gallery (/en/gallery)
Archived Photo Gallery (/en/photogallery-archived)

Terms & Conditions (/en/terms-condition)
Privacy Policy (/en/privacy-policy)
Copyright Policy (/en/copyright_policy)
Hyperlink Policy (/en/hyperlink-policy)
Disclaimer (/en/disclaimer)
Related Link (/en/related-links)
Accessibility Statement (/en/accessibility-statement)
Sitemap (/en/sitemap)
Web Analytics (https://datastudio.google.com/reporting/9b2c28b1-746b-4ed8-9453-2871419f2b88)
Contact Us (/en/contact-us)
Help (/en/help)
Web Information Manager (/en/web_information_manager)
National Portal (https://www.india.gov.in)
Public Grievances (https://pgportal.gov.in/Registration)

588

Content of this website is owned and managed by D/o Higher Education, Ministry of Education. This site is designed, developed, hosted and maintained by National Informatics Centre (NIC), Ministry of Electronics & Information Technology, Government of India.

Follow us on:

(https://www.facebook.com/EduMinOfIndia) (https://twitter.com/EduMinOfIndia) (https://www.youtube.com/user/HRDMinistry)

(https://digitalindiaawards.gov.in/) (/sites/upload_files/mhrd/files/upload_document/MoE_STQC.pdf)

(https://validator.w3.org/check?uri=referer) (https://jigsaw.w3.org/css-validator/check/referer)

Supports: Firefox 2.0+ Google Chrome 6.0+ Internet Explorer 8.0+ Safari 4.0+

Last Updated by admin on Thursday, 30 December 2021 - 10:38 am

91.234

Institutions | Government of Indi

education.gov.in/en/unesco

Apps Gmail Causelist(SZ-1 & 2)... Reading list

04 Jan, 2022 | 8:37 AM IST Home Skip to main content Skip to navigation Screen Reader Access A A A- A A+ हिन्दी English

Ministry of Education
Government of India

ABOUT US | MINISTERS | DEPARTMENTS | DOCUMENTS & REPORTS | STATISTICS | INSTITUTIONS | MULTIMEDIA | DASHBOARD

Institutions

Home » Higher Education » UNESCO » Institutions

UNESCO

S.No.	Name of the Organisation	Website
1.	Auroville Foundation Auroville Foundation Bhavan, Administrative Area, Auroville - 605101.	http://aurovillefoundation.org.in

Last Updated by admin on Tuesday, 16 June 2020 - 1:00pm

Institutions

- School Education & Literacy
- Higher Education
  - Apex Level Bodies
  - Boards of Apprenticeship Training
  - Book Promotion
  - Central Universities
  - IIMs
  - IISc. Bangalore & IISERs

CHENNAI METROPOLITAN DEVELOPMENT AUTHORITY
Thalamuthu Natarajan Building, No.1, Gandhi Irwin Road, Egmore, Chennai - 600 008

Progress Certificate / Completion Certificate - Inspection Procedure

After obtaining Planning Permission from CMDA and also Building Permit issued by the Greater Chennai Corporation, the date of commencement of construction work to be communicated by the owner / developer.

The Assistant Planner will inspect the site and note the following details during inspection:

Plinth level inspection:

- Commencement of construction work at site will be confirmed
- On receipt of progress certificate (in the format given by CMDA) from the owner / developer the following stage of inspection will be carried out:
  i) Column position will be checked as per approved plan.
  ii) Dimension of the building (length & breadth) at Ground Floor will be checked as per approved plan.
  iii) Site boundary demarcation is required to confirm the Setback measurements such as Front Set Back, Side Set Back (both sides) & Rear Set Back will be checked as per approved plan.
  iv) The distance between the Blocks in case of more than 1 block will be checked.
- If any deviations are observed the same shall be conveyed to the owner / developer within 7 days for compliance.
- Completion of works up to plinth level will be confirmed at site for issue of order for continuance of work.
- If the order of continuance is not issued within 15 days it will be deemed to be proceeded with construction work without any deviation to the approved plan.
- The Completion Certificate norms given in the Annexure-XXIII of TNCDBR 2019 applicable upto Plinth level shall be adhered to.

Roof level inspection for last Storey:

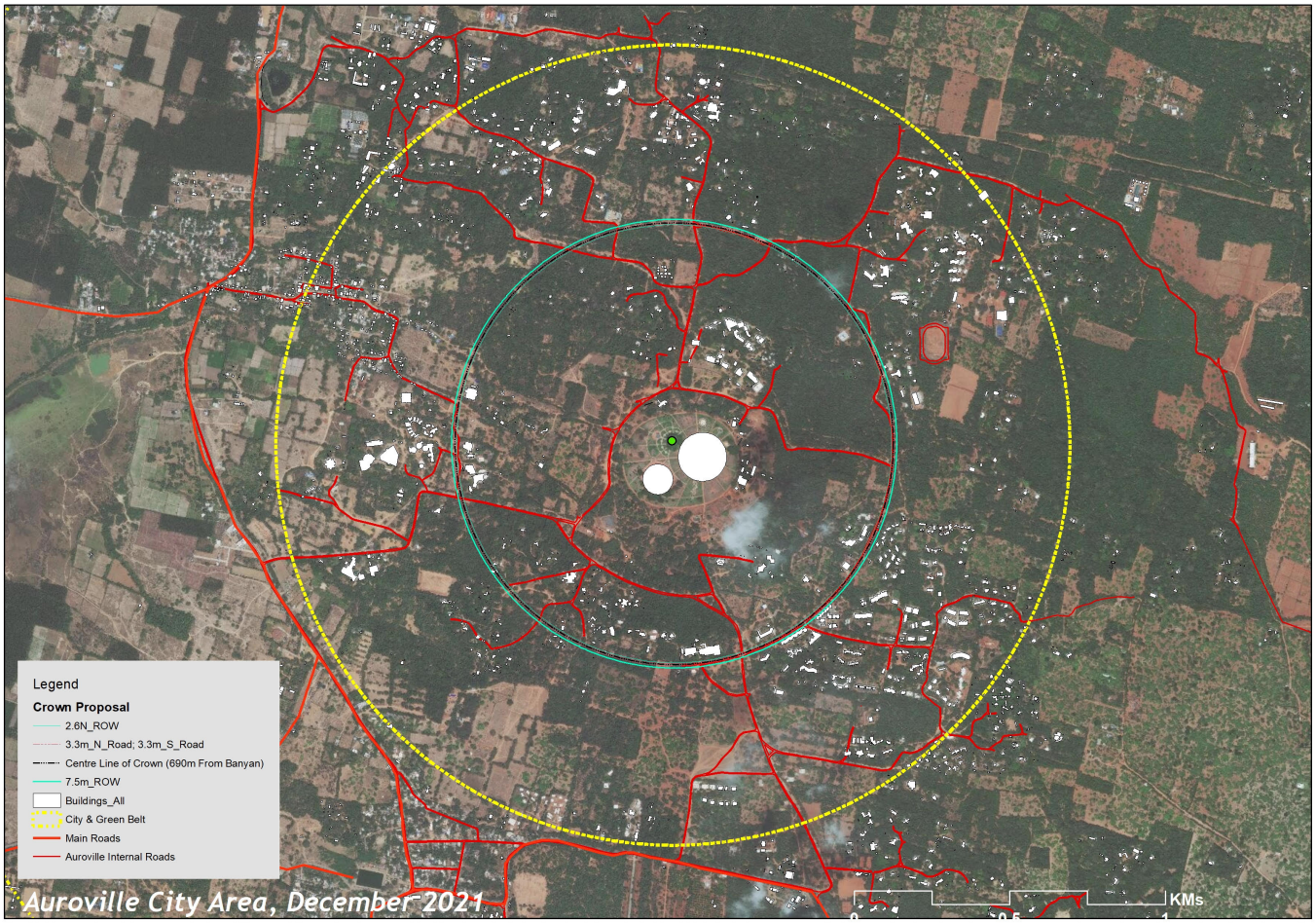
- No. of floors / Profile of the building will be checked with reference to the approved plan.
- Usage of the building and internal partitions will be checked as per approved plan.
- Height of the building will be checked as per approved plan.
- Dimension of the building (length & breadth) of all Stores will be checked as per approved plan.
- The Completion Certificate norms given in XXIII of TNCDBR, 2019 applicable upto Roof of last storey shall be adhered to

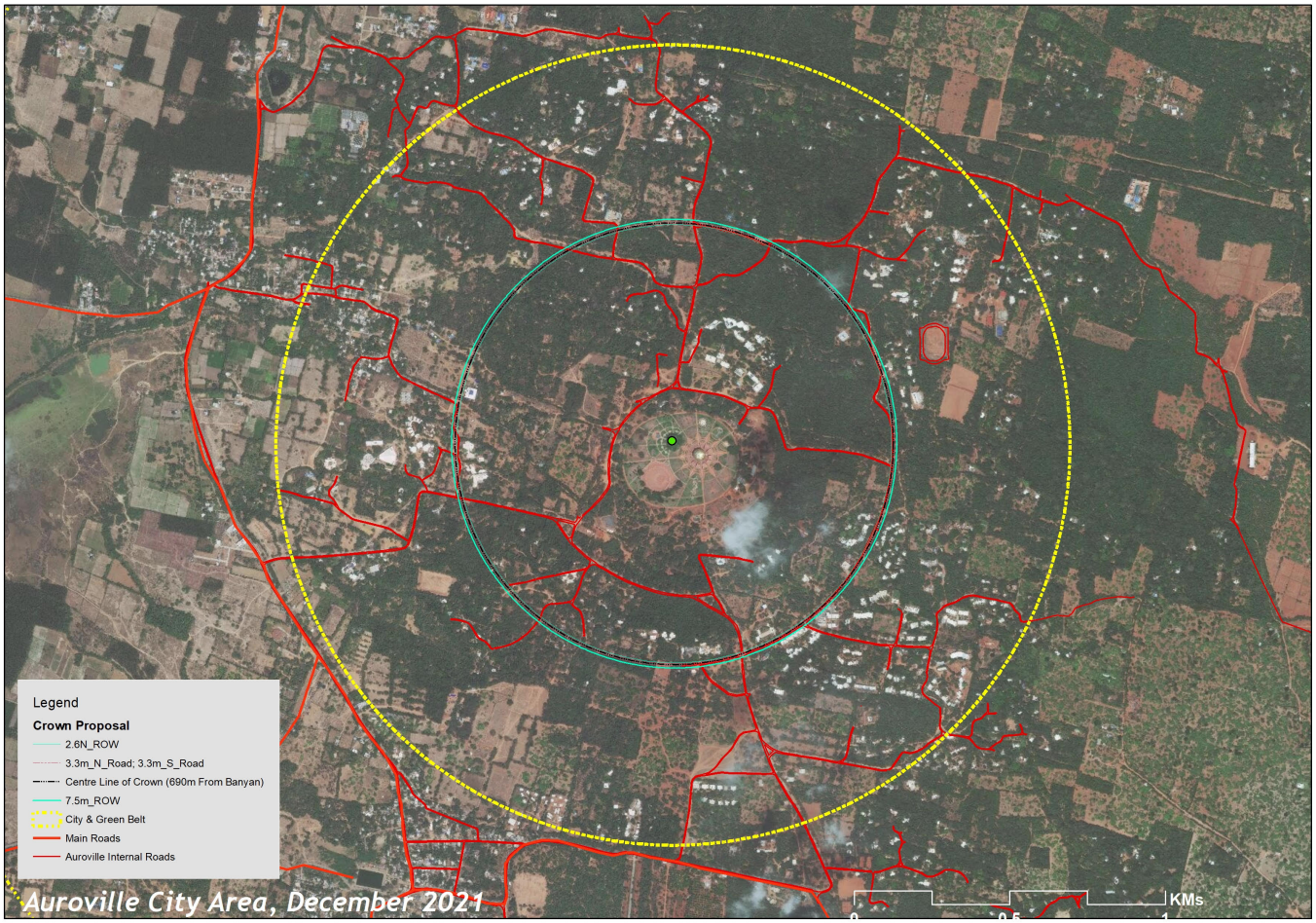
Completion Certificate:

The construction of the building should be completed as per approved plan and as per Completion Certificate norms given in Annexure XXIII of TNCDBR, 2019.

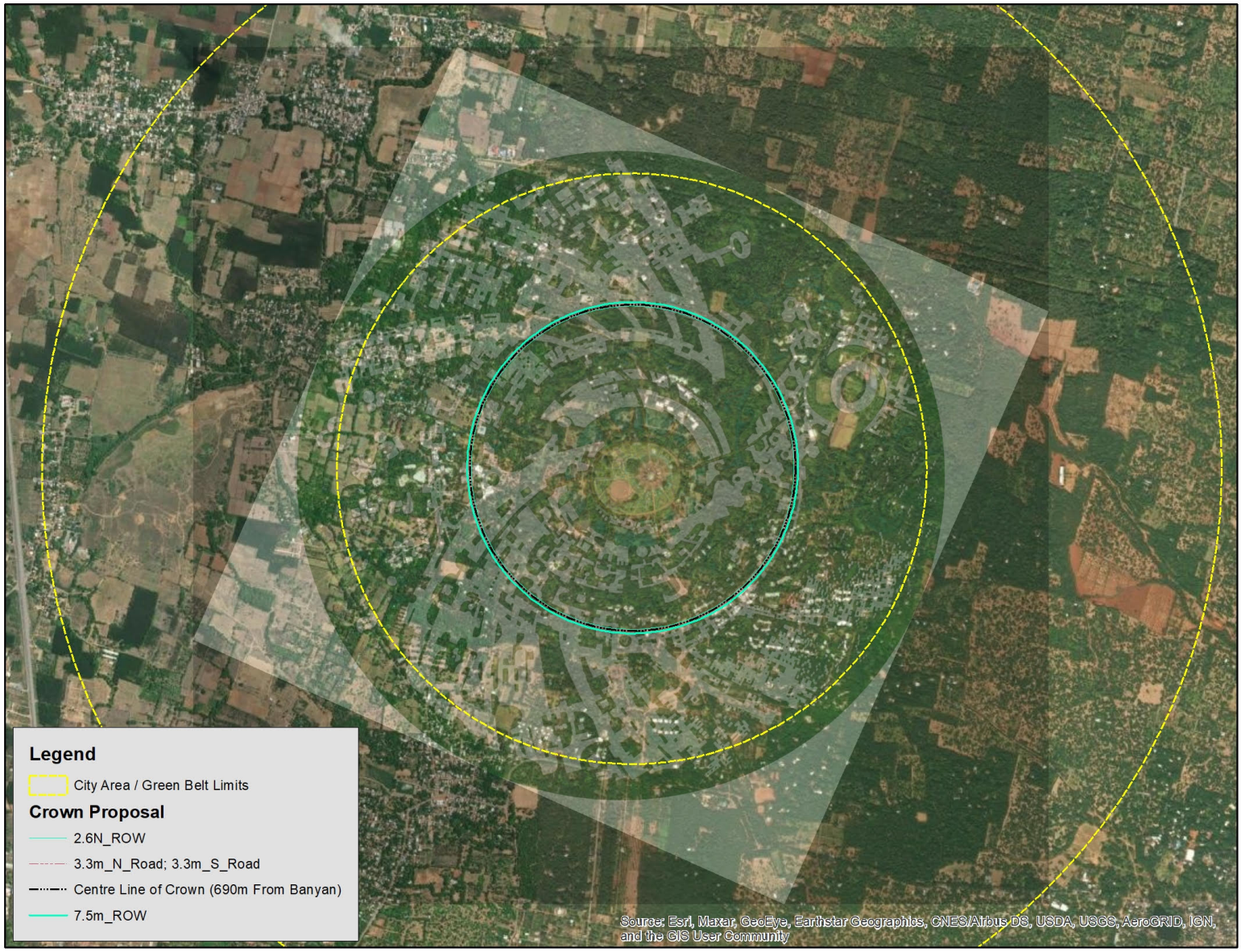
Higher level inspection:

Higher level inspection by Deputy Planner is required in case of Residential High Rise Buildings and Non- High Rise Buildings exceeding 50 dwelling units and in case of Commercial / Institutional Buildings built up area exceeds 7500 Sq.m.


Legend
Crown Proposal
2.6N_ROW
3.3m_N_Road; 3.3m_S_Road
Centre Line of Crown (690m From Banyan)
7.5m_ROW
Buildings_All
City & Green Belt
Main Roads
Auroville Internal Roads
Auroville City Area, December 2021
KMs


Legend
Crown Proposal
2.6N_ROW
3.3m_N_Road; 3.3m_S_Road
Centre Line of Crown (690m From Banyan)
7.5m_ROW
City & Green Belt
Main Roads
Auroville Internal Roads
Auroville City Area, December 2021
KMs

Source: Esri, Maxar, GeoEye, Earthstar Geographics, CNES/Airbus DS, USDA, USGS, AeroGRID, IGN, and the GIS User Community


Legend
City Area / Green Belt Limits
Crown Proposal
2.6N_ROW
3.3m_N_Road; 3.3m_S_Road
Centre Line of Crown (690m From Banyan)
7.5m_ROW
Source: Esri, Maxar, GeoEye, Earthstar Geographics, CNES/Airbus DS, USDA, USGS, AeroGRID, IGN, and the GIS User Community